

Exhibit-6

Name of the corporate debtor: Venus Garments (India) Limited; Date of commencement of liquidation: 22.07.2025; List of stakeholders as on: 20.09.2025

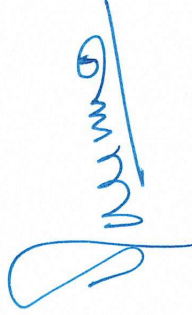
List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted								Amount of contingent claim	Amount of mutual dues, that maybe set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% of voting share in SCC	Amount of any claim							
1	Vardhman Yarns and Threads Limited	19.08.2025	35,89,493.00	35,89,493.00	Unsecured	NIL	NIL	NIL	NIL	0.091	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Vardhman Textiles Limited	-	1,45,168.00	1,45,168.00	Unsecured	NIL	NIL	NIL	NIL	0.004	NIL	NIL	NIL	NIL	NIL	NIL	No claim has been received till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
3	SBICAP Trustee	-	1,60,938.00	1,60,904.00	Unsecured	NIL	NIL	NIL	NIL	0.004	NIL	34	NIL	NIL	NIL	NIL	No claim has been received

*[Handwritten Signature]*

4	ZIP India	-	34,86,151.55	34,86,151.55	Unsecured	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	till date. Accordingly, claim submitted during CIRP has been considered during liquidation.
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**Pramod Kumar Misra**  
 Liquidator  
 Venus Garments (India) Limited  
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